

applicants as the scheme was later withdrawn in public interest. All applicants were informed that the scheme had been withdrawn and that they could apply to the L & DO for refund of deposits. The amounts deposited have been refunded to such applicants who have made requests therefor.

(c) and (d). Does not arise.

Urban Slum Dwellers

151. SHRIMADHAVRAO SCINDIA: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether the attention of Government has been drawn to the news-item captioned 'ILO, appeals to help Third World Poor' appearing in "The Patriot" of 5 December, 1989.

(b) if so, whether Government have chalked out any programme or scheme for amelioration of the condition of urban pavement and slum dwellers in Indian cities; and

(c) if so, the broad outlines thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN) : (a)

Yes, Sir.

(b) and (c). Basic amenities in urban slums are provided under the Scheme of Environmental Improvement of Urban Slums. The State Governments' formulate and implement appropriate projects under the scheme in accordance with their needs and priorities. By the close of the 6th Plan, 16.10 million slum dwellers had been covered under this scheme. The Seventh Plan aim at coverage of 9 million slum dwellers at an estimated cost of Rs. 269.55 crores. Till October, 1989, 8.84 million slum dwellers have been covered under the Scheme.

(ii) A centrally sponsored scheme for pavement dwellers was introduced during 1988-89 under which central grants of Rs. 4000 per pavement dwelling household is being given for providing individual dwelling unit on land provided by the State Govt. Under this scheme, financial assistance is also given for construction of night shelters for the pavement dwellers as well as for providing sanitary facilities in the form of Pay and Use Toilets. During 1988-89, Rs.2.99 cores was sanctioned to the Govts. of Andhra Pradesh, Tamil Nadu and West Bengal for implementation of these schemes in Hyderabad, Madras and Calcutta, City-wise details are as under:-

Name of City	Scheme Component	No. of beneficiaries	Amount sanctioned (Rs in lakhs)
1	2	3	4
Madras	Re-location	3147 households	125.60
	Night Shelters	400 persons	8.00
Hyderabad	Re-location	1053 households	42.12
	Night Shelters	960 persons	19.20
Calcutta	Re-location	850 households	34.00
	Pay & Use Toilet	Unspecified	70.00
Total			298.92